

## SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 04.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<b>AT 11.00A.M.</b>								
01	A.No.42/2021	Prabhat Dairy Ltd. Vs. SEBI &Ors.	Mr. JanakDwarkadas, Senior Advocate/b Mindspright Legal	SEBI AND OTHERS	Mr. Rafique Dada, Senior Advocate/b The Law Point for the R. No. 1, Mr. Vishal Kanade, Advocate- R-2, Mr. SagarDivekar, Advocate- R-3	Further Hearing	03.03.2021	DELISTINGCONDITIONS
<b>AT 11.15A.M.</b>								
02	238/2019	Rakesh Singh Narwaria&Anr.	Mr. Prakash Shah, Advocate/b Prakash Shah & Associates	SEBI	Mr. ChiragBhavsar, Advocate/b MDP & Partners	Further Hearing	25.02.2021	WTMPDALRECOVERY
	239/2019							
<b>AT 11.30A.M.</b>								
03	APPEAL NO. 175-2020 &MA. NO. 74-2020 (COD)	SnehlataTiwari		SEBI		Admission		PITAO

<b>AT 11.35A.M.</b>								
<b>04</b>	Review Application No. 01-2021 IN A. NO. 356-2020	MridulaBhandari	Ms. Anjali Agarwal, Advocate	SEBI		RA Hearing		<b>RARESTORATION</b>
<b>AT 11.40A.M.</b>								
<b>05</b>	MA.No. 114/2020 & R.A No. 05/2020 in A.No. 394/2018	Dharmendra R Shah HUF vs. SEBI	Mr. VikasBengani, Advocate	SEBI	Mr. Chirag B, I/b- MDP	RA Hearing	08.02.2021	<b>SMSTECHRA</b>
<b>AT 11.42A.M.</b>								
<b>06</b>	317/2018 <b>A/W</b>	LNS Stock Holding Pvt Ltd	Mr. Nadeem M. Sharma, Advocate i/b Thakordas&Madgavkar	SEBI AND ANR.	Mr. Kumar Desai, Advocate , I/b The Law Point None- R-2	ADMISSION DISPOSAL	15.2.2021	<b>FEELIABILITY</b>
	387/2018 <b>A/W</b>	V K Dua& Co.						
	433/2018 <b>A/W</b>	Kuber Securities Ltd.						
	487/2018 <b>A/W</b>	Subhash& Co.						
	298/2019 <b>A/W</b>	C. R. Jain & Co.						
	299/2019 <b>A/W</b>	Virendra Kumar Jain						
<b>AT 11.50A.M.</b>								
<b>07</b>	MA.No. 76/2021 & A. NO. 410/2019	AmitMisra	Mr. AmitAgrawal, Advcoate	SEBI	Mr. Chirag B, I/b- MDP	Admission Disposal	23.02.2021	<b>AMITM</b>

AT 12 NOON								
08	555/2019 <b>A/W</b>	ShyamRathi HUF	RUSHIN KAPADIA, ADV	SEBI	MR. ABHIRAJ ARORA, ADVOCATE	Admission disposal	22.02.2021	SHALEENMINISCULE
	MA.No. 94/2020 & A.No. 81/2020	ShyamRathi HUF						
AT 12.10 P.M.								
09	MA.No. 13/2020 & IRDAI A.No. 8/2020	Future Generali India Life Insurance Company Ltd.	Future Generali India Life Insurance Company Ltd.	IRDAI	Mr. ArnavMisra, Advocate i/b K. Ashar& Co	Admission disposal	05.02.2021	FORBEARANCE
AT 12.20 P.M.								
10	APPEAL NO. 118 -2020 AND MA. NO. 601-2020 COD	Sharmila Raj Thackeray And Others	MangeshSawant , Advocate	SEBI AND OTHERS	Mr. Kumar Desai, Advocate i/b. K. Ashar& Co.	ADMISSION	17.02.2021	MARGINMONEY
	Misc. Application No.25 of 2020 In Appeal No.310 of 2016	Sharmila Raj Thackeray And Others		SEBI AND OTHERS		MA HEARING		
	Misc. Application No.252 of 2020 And Appeal No.165 of 2020	Sharmila Raj Thackeray And Others		SEBI AND OTHERS		ADMISSIONDISP OSAL		
AT 12.30 P.M.								
11	MA.No. 323/2020 (Delay Application) & A.No. 315/2020 <b>A/W</b>	Ipsita Das Giri	Ms. Siddhi Vora, Advocate i/b FOX MONDL	SEBI	Mr. AbhirajArora- I/b ELP	Admission Disposal	15.02.2021	LIMITATIONRECOVERY
	MA.No. 324/2020 (Delay Application) & A.No. 316/2020 <b>A/W</b>							

	MA.No. 325/2020 (Delay Application) & A.No. 317/2020							
<b>AT 12.40 P.M.</b>								
<b>12</b>	MA.No. 534/2020 (Exemption from filing certified copy) & A.No. 458/2020	Empower India Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	BSEL & Anr.	Mr. Anubhav Ghosh, Advocate i/b The Law Point for the R. No. 1., Mr. Abhiraj Arora, Advocate i/b ELP for the R No. 2	Admission Disposal	20.01.2021	<b>GSMSUSPENSION</b>
<b>AT 12.50 P.M.</b>								
<b>13</b>	A.No. 557/2020 <b>A/W</b>	Dr. Prannoy Roy	Mr. Janak Dwarkadas, Senior Advocate i/b DMD Advocates	SEBI	Mr. Venkatesh Dhondh, Senior Advocate i/b K. Ashar & Co. for the R No. 1, Mr. Anubhav Ghosh, Advocate i/b The Law Point for R No. 2 Mr. Sachin Chandarana, Advocate i/b M/s MKA & Co. for R No. 3	Admission disposal	10.02.2021	<b>DELAY DISGORGEMENT RESTRAIN</b>
	A.No. 558/2020 <b>A/W</b>	Radhika Roy	Ms. Fereshte Sethna, Advocate i/b DMD Advocates					
	MA.No. 109/2021 & MA.No. 560/2020 (Stay Application) & A.No. 51/2021 <b>A/W</b>	Vikramaditya Chandra	Mr. Darius J. Khambata, Senior Advocate i/b Trilegal					
	MA.No. 561/2020 (Stay Application) & A.No. 52/2021 <b>A/W</b>	Ishwari Bajpai	Mr. Somasekhar Sundaresan, Advocate i/b					

			Trilegal					
	MA.No. 583/2020 (Stay Application) & A.No. 53/2021	Saurav Banerjee	Ms. FereshteSethna, Advocate i/b DMD Advocates					
<b>AT 1.00 P.M.</b>								
<b>14</b>	MA.No. 02/2021 (Delay Application) & IRDAI A.No. 01/2021	Confiance International Reinsurance Broker LLC &Anr.	Mr. Amrut Joshi, Advocate i/b SMA Law Partners	IRDAI &Ors.	Mr. Mustafa Doctor, Senior Advocatei/b K Ashar&Co.Mr. YasheshKamdar, Advocatei/b Tuli& Co. for Respondent No. 2.Mr. AnimeshSinha, Advocate i/b AnimeshSinha& Partners for Respondent No. 4.	Admission Disposal	18.02.2021	<b>EXPARTEREVOKE</b>
<b>AT 1.10 P.M.</b>								
<b>15</b>	A.No.43/2021	Mahavir Singh Chauhan	Ms. RinkuValanju, Advocate	SEBI	Mr. ChiragBhavsar, Advocate i/b MDP & Partners	Admission Disposal	09.02.2021	<b>SELLSHARES</b>